

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

**ORDER SHEET
ORDERS OF THE TRIBUNAL**

06.08.2009

OA No. 428/2006

Mr. Nand Kishore, counsel for applicant
Mr. Mukesh Dhamera, proxy counsel for
Mr. T.P.Sharma, counsel for respondents

The learned counsel for the applicant submits that in view of the order passed today in OA No. 426/2006, the present OA does not survive.

In view of above submission, the OA stands disposed of as

only Jeevan wala
OA 6645/2006
7/8/09
does not survive.

ML
(B.L.KHATRI)
Admv, Member

MLC
(M.L.CHAUHAN)
Jdgl.Member

R/